

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 21 /APPTT.

RANCHI DATED THE 15TH JULY, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the works/ duties to Assistant Registrar (Judicial) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name of the Officer with designation	Work/duties allocated	Remarks
01	02	03	04
01.	Sri Prashant Gupta, Assistant Registrar (Judicial)	1. Work of supervision of the digitization work of this Court, 2. Any other matter which from time to time may be assigned by Hon'ble the Chief Justice.	As an additional work

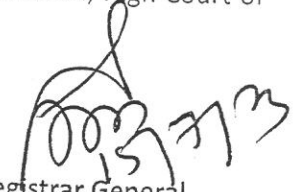
Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

MEMO NO. 2613 /APPTT.

RANCHI DATED THE 15TH JULY, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court / All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner/ Ms. Manisha Dutta, Court Manager, High Court of Jharkhand, Ranchi and Officer concerned for information and needful.


Registrar General